

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1486
TO BE ANSWERED ON 4TH MARCH, 2016
ACCREDITATION TO MEDICAL COLLEGES**

1486. SHRI SANTOSH KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Medical Council of India (MCI) follows the established policy of accreditation to medical colleges;
- (b) if so, the details and the salient features thereof;
- (c) whether the MCI has not fixed any time frame for medical colleges for providing accreditation; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): As on date, the Medical Council of India does not grant accreditation to Medical Colleges in the Country. However, as per Section 10-A of the Indian Medical Council (IMC) Act, 1956, applications for establishment of medical college are received by Central Government. The applications received in the Ministry of Health & Family Welfare (MoHFW) are forwarded to Medical Council of India for further examination. MCI, after verifying the teaching and infrastructure facilities available at the medical colleges, sends its recommendation to the Central Government, MoHFW. Central Government issues approval/disapproval on the basis of MCI's recommendation.

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